

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-470(ND)2017

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
18.07.2019**

**NAME OF THE COMPANY: Sh. Amit Kumar Malik Vs. M/s. Kindle
Developers Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	Present for the Petitioner:	Mr. Ashok Juneja and Mr. Akash Srivastava, Advocate		
		Mr. Abhishek Pratap, Advocate for RP		

Present for the Respondent: None

ORDER

No time left. Renotify this case on 26th July, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)